

National Census of Handloom

the earnings of weavers in the country; and

1469. SHRIMATI BASAVA RAJESWARI: Will the Minister of TEXTILES be pleased to state:

(c) the total number of weavers at present in the Country?

(a) the details of the national census of handlooms;

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to

(b) the efforts being made to improve

(c). A statement is given below.

STATEMENT

(a) and (c). Summary of main data relating to handlooms and handloom weavers as revealed by the National Handloom Census (1987-88) is as follows:—

1	2	3	4
1) Total loomage (No. in lakhs)			
	(i) Urban	:	6.31
	(ii) Rural	:	32.60
	Total	:	38.91
2) Looms according to types of yarn used (No. in lakhs)			
	(i) Cotton		29.46
	(ii) Silk		2.28
	(iii) Wool		1.88
	(iv) Man-made and blends		1.11
	(v) Others		1.39
3) Idleness of looms (No. in lakhs)			
	(i) Active looms		36.12

1	2	3	4
		(ii) Idle looms	2.79
4)	Monthly production of handloom textiles (in million metres)	(i) Cotton items	268.04
		(ii) Silk items	9.20
		(iii) Woollen items	9.53
		(iv) Man-made and blends	7.58
		(v) Other items	4.44
		All items	298.79
5)	Average productivity per day per loom (in metres)		5.12
6)	Households & Non-households (No. in lakhs)		
		(i) House-holds	30.60
		(ii) Non-households	0.24
		Total	30.84

1	2	3	4
7)	<i>Employment</i> (in lakh persons)		
	(a) Total population of weaver households		156.08
	(b) Total number of persons engaged in preparatory and weaving activities		
	(i) Full time		33.38
	(ii) Part time		31.95
	Total		65.33
8)	<i>Genderwise Distribution of persons employed</i> (in lakh persons)		
	(i) Men		17.69
	(ii) Women		40.04
	(iii) Children		7.60
9)	<i>Castewise Distribution of persons employed</i> (in lakh persons)		
	(i) Scheduled Caste		7.94

1	2	3	4
	(ii) Scheduled Tribe	:	13.10
	(iii) Others	:	44.29
10)	<i>Distribution of Weaver households by monthly earnings from all sources</i>		
	(No. in lakhs)		
	(i) Upto Rs. 200/=	:	2.04
	(ii) Rs. 201/= to Rs. 500/=	:	13.24
	(iii) Rs. 501/= and above	:	15.32

- (b) 1) Various steps have been taken by Government to ensure adequate supplies of yarn to the handloom sector in the country at reasonable prices, such as the Hank Yarn Obligation Scheme, Loan assistance to National Cooperative Development Corporation for setting up of new Weavers' Cooperative Spinning Mills and expansion of existing units and through the operations of the National Handloom Development Corporation. Further, a Yarn Depot Scheme was introduced in September 1989 under the aegis of the National Handloom Development Corporation (NHDC) for supply of hank yarn to the handloom sector at mill-gate prices.
- 2) For providing marketing support to handloom products Government of India is implementing Market Development Assistance Scheme besides organising National Handloom Expos, National Design Collection programmes and setting up of marketing complexes through the National Handloom Development Corporation.
- 3) In order to ensure higher earnings for the handloom weavers, the Central Government have been making efforts through various measures such as
- (i) Financial assistance for modernisation of looms;
 - (ii) Scheme of decentralised

- training to train weavers on improved technology;
- (iii) Scheme of training a cadre of 'Bunkar Sevaks' for assisting weavers in transfer of improved technology;
 - (iv) Scheme for the production of mixed and blended fabrics on handlooms;
 - (v) Protection to handlooms by reserving certain varieties of cloth for their exclusive production in the handloom sector;
 - (vi) Design support and provision of technological inputs through a number of Weavers' Service Centres in the country; and
 - (vii) A number of fiscal concessions to the handloom sector to remove the cost handicap of handlooms vis-a-vis the powerlooms.

US Quota Scheme for Handloom Exports

1470. SHRIMATI BASAVA RAJESWARI: Will the Minister of TEXTILES be pleased to state:

- (a) whether quota system introduced for the first time for the Indian goods by the United States, will hit the handloom exports;
- (b) if so, the details thereof; and
- (c) the steps taken by Union Government in this regard?